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Government of India
Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan
New Delhi -110001, 17th April, 2012

NOTIFICATION

No.PFG(992)/11-Ad.I.....The President is pleased to appoint Shri Sudhir Mital, IAS (PB:78) as Special Secretary to the Government of India on in-situ basis in the Ministry of Corporate Affairs, with effect from 17th April, 2012.


(J.S.Gupta)

Under Secretary to the Govt. of India
Tel:- 23389782

The Manager,
Government of India Press,
FARIDABAD (Haryana) – along with Hindi version

Endt. No.PFG(992)/2011-Ad.I 17th April, 2012

1. Shri Sudhir Mital, Special Secretary , MCA.
2. PS to Corporate Affairs Minister.
3. PS to MoS, Corporate Affairs
4. Sr.PPS to Secretary/ PS to SS /PS to JS(A)/ PS to JS(R)/PS to JS(M).
5. Department of Personnel and Training, Office of the Establishment Officer w.r.t to their communication No.9/20/2012-EO(SM.I) dated 17.04.2012.
6. The Chief Secretary, Govt. of Punjab, Chandigarh.
7. Accountant General, Punjab, Chandigarh.
8. All Chief Secretaries to the State Governments/ Union Territories.
9. President's Secretariat, New Delhi.
10. Vice President's Secretariat, New Delhi.
11. Prime Minister's Office, South Block, New Delhi.
12. Cabinet Secretariat, New Delhi.
13. Rajya Sabha Secretariat, New Delhi.
14. Lok Sabha Secretariat, New Delhi.
15. CAT/CCI/CLB/SFIO.
16. All RDs/RoCs/ OLs.
17. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
18. Cash Section.
19. Service Book/ Personal File of the Officer.
20. Hindi Section for translation.
21. Guard File-2011
- ✓ 22. e-Governance Cell for uploading on website of MCA.